(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRIMATI BEN **CHIMANBHAI** URMILA PATEL): (a) The causes of explosion in boiler of Unit I of Kahalgaon and failure of electrostatic precipitator in Unit IV of Thermal Farakka Power Plant of National Thermal Power Corporation (NTPC) have been looked into and remedial measures taken to avoid any recurrence.

In the case of Talcher Thermal Power Plant, there was no explosion, but an accident occurred causing generator failure in its first 500 unit on 4th October, 1995. The cooling fan of the generator rotor had a mechanical failure which in turn damaged other parts of the generator. The causes of failure and remedial measures are being looked into.

(b) and (c) Yes, Sir. The suppliers in all the above cases are foreign companies. In line with the established practice, the contract terms did not envisage compensation to the owner on account of indirect and consequential losses/damage such as loss of deemed generation.

#### Transfers of Private Sector Bank Staff

824. SHRI O.P. KOHLI: Will the Minister of FINANCE be pleased to state:

(a) whether the private sector banks are forcing transfers on the bank award staff when the award staff in the public sector banks are not transferred out of Delhi;

(b) if so, the reasons for dissimilarity in the conditions of service of the private sector and public sector banks award staff, and

(c) what action Government propose to take in the matter to have one similar policy for the private sector and public sector banks' employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) to (c) Reserve Bank of India has reported that issues regarding transfers of staff in private banks is purely a management function and the Central Banking Authority does not interfere in such matters.

### बैंकों में हिन्दी का प्रयोग

825. श्री ईश दत्त यादवः श्री नागमणिः

क्या वित्त मंत्री यह बताने की कृपा करेंगे किः

(क) क्या बैंकों में कार्यालय संबंधी कार्यों तथा कम्प्यूटरों में हिन्दी के प्रयोग को बढ़ावा दने हेतु कोई योजना तैयार की गई है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) इस योजना को कब तक कार्यान्वित किया जाएगा?

वित्त मंत्रालय में राज्य मंत्री (डा॰ देखी प्रसाद पाल): (क) सरकारी प्रयोजनों के लिये बैंकों में हिंदी के प्रयोग को बढ़ावा देने हेतु विभिन्न योजनाएं हैं। भारतीय रिजर्व बैंक ने ऐसे कम्प्यूटर लगाने के लिये बैंकों को पहले ही अनुदेश दिये हैं जिनका उपयोग हिंदी में भी कार्य करने के लिये किया जा सके।

(ख) और (ग) भारतीय रिजर्व बैंक से प्राप्त जानकरी के अनुसार निग्रलिखित अखिल भारतीय प्रतियोगिताएं प्रति वर्ष आयोजित की जाती हैं:---

(1) बैंकों के लिये इंदिरा गांधी राजभाषा शील्ड । सरकार की राजभाषा नीति को बढ़ावा देने में विशिष्ट उपलब्धि के लिये यह शील्ड गृह मंत्रालय के राजभाषा विभाग द्वारा दिया जाता है।

(2) भारतीय रिजर्व बैंक राजभाषा शोल्ड पृथक रूप से क्षेत्र 'क'', "ख्र'' और ''ग'' के बैंकों को दिया जाता है। अपने संगट ों के भीतर राजभाषा नीति को बढ़ावा देने के लिये किये गये उत्कुष्ट कार्य के लिये ये शील्ड दी जाती है।

(3) मौलिक रूप से हिंदी में पुस्तके लिखने के लिये इंदिग्र गांधी पुरस्कार।

इसके अतिरिक्त, भारतीय रिजर्व बैंक ने बैंकिंग संबंधी विषयों पर हिन्दी में मौलिक पुरतकें लिखने के लिये भी एक योजना लागू की है। बैंकिंग संबंधी विभिन्न विषयों पर पुस्तकें और/या लेख लिखने हेतु अपने 119

कर्मचारियों को प्रोत्साहित करने के लिये कुछ बैंकों ने अपनी खयं की योजनाएं भी तैयार की है।

राजभाषा विभाग द्वारा आयोजित हिंदी, हिन्दी आशुलिपि और हिन्दी टंकण की परीक्षाएं पास करने पर बैंकों के कर्मचारियों को नकद प्रोत्साहन/प्रशस्ति पत्र दिया जाता है।

इसके अतिरिक्त बैंकों के उन आशुलिपिकों और टंककों को विशेष भत्ते भी दिये जाते हैं जो अंग्रेजी के साथ-साथ हिन्दी में भी अपना कार्य करते हैं।

इन योजनाओं का कार्यान्वयन पहले ही किया जा रहा है।

# Vacancies in Indian Airlines and Air India

826. SHRI RAJNI RANJAN SAHU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have taken steps to fill up the posts reserved for Schedule Castes/Scheduled Tribes and other Backward Classes in Indian Airlines and Air India; and

(b) whether any special drive has been taken up to fill up the backlog vacancies for other Backward Classes?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) No, Sir. Reservations for Other Backward Classes have been introduced only in September, 1993 and constant efforts are being made to fill these posts. At present, Indian Airlines has no backlog of OBC vacancies.

### News-Item captioned MNC Boom sets Home rent spiralling

## 827. DR. BAPUR KALDATE: SHRI SATYA PRAKASH MALAVIYA: SHRI DIGVIJAY SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned "MNC" boom sets home rent spiralling" appearing in Indian Express dated 29th October, 1995, and

(b) the steps taken to ensure that landlords of posh areas in Delhi and Bombay to pay Income Tax on the actual home rent?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): (a) Yes, Sir.

(b) As per the provisions of Incometax Act, the annual value of a proper (other than the property used for business or profession) is chargeable to tax as "Income from house property". While computing the income of a taxpayer, the Assessing Officer ensures that the correct annual value is brought to tax. The information collected during the course of surveys u/s 133A and 133B of I.T. Act is also utilised for assessing the correct annual value. Further, Section 194-I of Income Tax Act, introduced by the Finance Act, 1994, provides for deduction of tax at source from rent Rs. 1,20,000/exceeding during financial year. The Central Board of Direct Taxes has directed the Income Tax Officials in big cities to verfy the correctness of tax deducted at source.

New Channel of Doordarshan for Youth:

828. SHRI RAJ NATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose t start a new channel of Doordarshan fc youths;

(b) if so, the details in this regard and

(c) the time by which the said chann is likely to be started?

THE MINISTER OF STATE IN TH MINISTRY OF INFORMATION AN BROADCASTING (SHRI P. M SAYEED): (a) No, Sir. Not at preser

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